

02. 11.09.2019

Heard Shri Debasish Nayak, Member Secretary, Odisha State Legal Services Authority, in person.

Issue notice to the opposite parties by Speed Post with A.D. making it returnable by 30.09.2019. Requisites be filed within three days.

The matter to come up on 30.09.2019.

.....
(K.S. Jhaveri)
Chief Justice

.....
(K.R. Mohapatra)
Judge

I.A. No.12408 of 2019

03. 11.09.2019

Issue notice as above.

Accept one set of process fee.

As an interim measure, the State Government is directed to take steps in terms of the interim relief as prayed for in Prayer No. (A) & (B) made in this application.

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(K.S. Jhaveri)
Chief Justice

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(K.R. Mohapatra)
Judge